

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 254 of 1998

Jabalpur, this the 19th day of June 2003.

Hon'ble Mr. D.C. Verma - Vice Chairman (J)
Hon'ble Mr. A.K. Bhatt - Administrative Member

P.S. Sahni, son of Shri N.S. Sahni
R/o S-1, East Railway Colony,
Bhopal : M.P.

Employed at Bhopal under the Divisional Railway Manager, Central Railway.

(By Advocate - Shri Atul Nema holding brief of Shri P.R. Bhave)

VERSUS

1. Union of India through the Secretary
Ministry of Railways, Railway Board,
Rail Bhawan, New Delhi.
2. Divisional Railway Manager,
Central Railway, Bhopal : M.P.
3. Senior Divisional Engineer (North),
C/o DRM Office, Bhopal : M.P.

RESPONDENTS

(By Advocate - Shri S.K. Mukerjee)

ORDER (ORAL)

By D.C. Verma - Vice Chairman (J) :-

The learned counsel for the applicant informed that he has no instruction from the applicant. It appears that the applicant is no longer interested in prosecuting this original application. Accordingly, this original application is dismissed for non-prosecution.

(Anand Kumar Bhatt)
Administrative Member

(D.C. Verma)
Vice Chairman (J)

पृष्ठांकन रां ओ/ज्या..... जवलपुर, दि.....
 प्रतिशिखा लाभ दित्त :-
 (1) सहि, विवरण, जवलपुर
 (2) आदे, "SA" के काउंसल
 (3) प्रति विवरण, जवलपुर
 (4) बायोडा, जवलपुर के काउंसल
 PR Bhave + Dd
 S K Mukherji - Dd

प्राप्त
देतु
उप राजिस्टर